

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (D.B.) No. 314 of 2020**

Sanju

@ Sanjay Prasad Chandravanshi ... Appellant

Versus

The State of Jharkhand ... Respondent

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**CORAM:           HON'BLE MR. JUSTICE H.C. MISHRA**  
**HON'BLE MRS. JUSTICE RAJESH KUMAR**

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For the Appellant           : M/s. Anurag Kashyap, Advocate

For the State                 : A.P.P.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

**3/ 08.07.2020.**           This appeal will be heard. Admit.

Issue Notice.

Call for the scanned copy of the Lower Court Records.

The prayer for bail of the appellant shall be considered after receipt of the Lower Court Records.

**(H. C. Mishra, J.)**

**(Rajesh Kumar, J.)**

BS/-